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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **28 June 2012**, the Committee approved **the addition of the four entries** specified below to the Committee's List (the 1988 Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011):

A. Individuals associated with the Taliban:

TI.A.162.12. Name: 1: ABDUL SATAR 2: ABDUL MANAN 3: na 4: na

Name (original script): عبد الستار عبد المنان

Title: Haji **Designation:** na **DOB:** 1964 **POB:** **a)** Mirmandaw village, Nahr-e Saraj District, Helmand Province, Afghanistan **b)** Mirmadaw village, Gereshk District, Helmand Province, Afghanistan **c)** Qilla Abdullah, Baluchistan Province, Pakistan **Good quality a.k.a.:** **a)** Haji Abdul Sattar Barakzai **b)** Haji Abdul Satar **c)** Haji Satar Barakzai **d)** Abdulasattar **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** Pakistan passport number AM5421691 expires on 11 Aug. 2013 **National identification no.:** **a)** Pakistan National Identification number 5420250161699 **b)** Afghan National Identification number 585629 **Address:** **a)** Kachray Road, Pashtunabad, Quetta, Baluchistan Province, Pakistan **b)** Nasrullah Khan Chowk, Pashtunabad Area, Baluchistan Province, Pakistan **c)** Chaman, Baluchistan Province, Pakistan **d)** Abdul Satar Food Shop, Ayno Mina 0093, Kandahar Province, Afghanistan **Listed on:** 29 Jun. 2012 **Other information:** Co-owner of Haji Khairullah Haji Sattar Money Exchange (TE.H.1.12.) and associated also with Khairullah Barakzai (TI.K.163.12.). Belongs to Barakzai tribe. Father's name is Hajji 'Abd-al-Manaf.

TI.K.163.12. Name: 1: KHAIRULLAH 2: BARAKZAI 3: KHUDAI NAZAR 4: na

Name (original script): خير الله باركزی خدای نظر

Title: Haji **Designation:** na **DOB:** 1965 **POB:** **a)** Zumbaleh village, Nahr-e Saraj District, Helmand Province, Afghanistan **b)** Mirmadaw village, Gereshk District, Helmand Province, Afghanistan **c)** Qilla Abdullah, Baluchistan Province, Pakistan **Good quality a.k.a.:** **a)** Haji Khairullah **b)** Haji Khair Ullah **c)** Haji Kheirullah **d)** Haji Karimullah **e)** Haji Khair Mohammad **Low quality a.k.a.:**

na **Nationality:** na **Passport no.:** Pakistan passport number BP4199631 expires on 25 Jun. 2014 **National identification no.:** Pakistan National Identification number 5440005229635 **Address:** Abdul Manan Chowk, Pashtunabad, Quetta, Baluchistan Province **Listed on:** 29 Jun. 2012 **Other information:** Co-owner of Haji Khairullah Haji Sattar Money Exchange (TE.H.1.12.) and associated also with Abdul Satar Abdul Manan (TI.A.162.12.). Belongs to Barakzai tribe. Father's name is Haji Khudai Nazar. Alternative father's name is Nazar Mohammad.

B. Entities and other groups and undertakings associated with the Taliban

TE.H.1.12. Name: HAJI KHAIRULLAH HAJI SATTAR MONEY EXCHANGE

Name (original script): صرافى حاجى خيرالله و حاجى ستار

A.k.a.: **a)** Haji Khairullah-Haji Sattar Sarafi **b)** Haji Khairullah and Abdul Sattar and Company **c)** Haji Khairullah Money Exchange **d)** Haji Khair Ullah Money Service **e)** Haji Salam Hawala **f)** Haji Hakim Hawala **g)** Haji Alim Hawala **F.k.a.:** na **Address:** **a)** Branch Office 1: i) Chohar Mir Road, Kandahari Bazaar, Quetta City, Baluchistan Province, Pakistan; ii) Room number 1, Abdul Sattar Plaza, Hafiz Saleem Street, Munsafi Road, Quetta, Baluchistan Province, Pakistan iii) Shop number 3, Dr. Bano Road, Quetta, Baluchistan Province, Pakistan iv) Office number 3, Near Fatima Jinnah Road, Dr. Bano Road, Quetta, Baluchistan Province, Pakistan v) Kachara Road, Nasrullah Khan Chowk, Quetta, Baluchistan Province, Pakistan vi) Wazir Mohammad Road, Quetta, Baluchistan Province, Pakistan; **b)** Branch Office 2: Peshawar, Khyber Paktunkhwa Province, Pakistan; **c)** Branch Office 3: Moishah Chowk Road, Lahore, Punjab Province, Pakistan; **d)** Branch Office 4: Karachi, Sindh Province, Pakistan; **e)** Branch Office 5: i) Larran Road number 2, Chaman, Baluchistan Province, Pakistan ii) Chaman Central Bazaar, Chaman, Baluchistan Province, Pakistan **f)** Branch Office 6: i) Shop number 237, Shah Zada Market (also known as Sarai Shahzada), Kabul, Afghanistan ii) Shop number 257, 3rd Floor, Shah Zada Market (also known as Sarai Shahzada), Kabul, Afghanistan **g)** Branch Office 7: i) Shops number 21 and 22, 2nd Floor, Kandahar City Sarafi Market, Kandahar City, Kandahar Province, Afghanistan ii) New Sarafi Market, 2nd Floor, Kandahar City, Kandahar Province, Afghanistan iii) Safi Market, Kandahar City, Kandahar Province, Afghanistan **h)** Branch Office 8: Gereshk City, Nahr-e Saraj District, Helmand Province, Afghanistan **i)** Branch Office 9: i) Lashkar Gah Bazaar, Lashkar Gah, Lashkar Gah District, Helmand Province, Afghanistan ii) Haji Ghulam Nabi Market, 2nd Floor, Lashkar Gah District, Helmand Province, Afghanistan **j)** Branch Office 10: i) Suite numbers 196-197, 3rd Floor, Khorasan Market, Herat City, Herat Province, Afghanistan ii) Khorasan Market, Shahre Naw, District 5, Herat City, Herat Province, Afghanistan **k)** Branch Office 11: i) Sarafi Market, Zaranj District, Nimroz Province, Afghanistan ii) Ansari Market, 2nd Floor, Nimroz Province, Afghanistan **l)** Branch Office 12: Sarafi Market, Wesh, Spin Boldak District, Afghanistan **m)** Branch Office 13: Sarafi Market, Farah, Afghanistan **n)** Branch Office 14: Dubai, United Arab Emirates **o)** Branch Office 15: Zahedan, Iran **p)** Branch Office 16: Zabul, Iran **Listed on:** 29 Jun. 2012 **Other information:** Pakistan National Tax Number: 1774308; Pakistan National Tax Number: 0980338; Pakistan National Tax Number: 3187777; Afghan Money Service Provider License Number: 044. Haji Khairullah Haji Sattar Money Exchange was used by Taliban leadership to transfer money to Taliban commanders to fund fighters and operations in Afghanistan as of 2011. Associated with Abdul Sattar Abdul Manan (TI.A.162.12.) and Khairullah Barakzai Khudai Nazar (TI.K.163.12.).

TE.R.2.12. Name: ROSHAN MONEY EXCHANGE

Name (original script): صرافى روشن

A.k.a.: **a)** Roshan Sarafi **b)** Roshan Trading Company **c)** Rushaan Trading Company **d)** Roshan Shirkat **e)** Maulawi Ahmed Shah Hawala **f)** Mullah Ahmed Shah Hawala **g)** Haji Ahmad Shah Hawala **h)** Ahmad Shah Hawala **F.k.a.:** na **Address:** **a)** Branch Office 1: i) Shop number 1584, Furqan (variant Fahr Khan) Center, Chalhor Mal Road, Quetta, Baluchistan Province, Pakistan ii) Flat number 4, Furqan Center, Jamaluddin Afghani Road, Quetta, Baluchistan Province, Pakistan iii) Office number 4, 2nd Floor, Muslim Plaza Building, Doctor Banu Road, Quetta, Baluchistan Province, Pakistan iv) Cholmon Road, Quetta, Baluchistan Province, Pakistan v) Munsafi Road, Quetta, Baluchistan Province, Pakistan vi) Shop number 1, 1st Floor, Kadari Place, Abdul Samad Khan Street (next to Fatima Jena Road), Quetta, Baluchistan Province, Pakistan **b)** Branch Office 2: i) Safar Bazaar, Garmser District, Helmand Province, Afghanistan ii) Main Bazaar, Safar, Helmand Province, Afghanistan **c)** Branch Office 3: i) Haji Ghulam Nabi Market, Lashkar Gah, Helmand Province, Afghanistan ii) Money Exchange Market, Lashkar Gah, Helmand Province, Afghanistan iii) Lashkar Gah Bazaar, Helmand Province, Afghanistan **d)** Branch Office 4: Hazar Joft, Garmser District, Helmand Province, Afghanistan **e)** Branch Office 5: Ismat Bazaar, Marjah District, Helmand Province, Afghanistan **e)** Branch Office 6: Zaranj, Nimruz Province, Afghanistan **f)** Branch Office 7: i) Suite number 8, 4th Floor, Sarafi Market, District number 1, Kandahar City, Kandahar Province, Afghanistan ii) Shop number 25, 5th Floor, Sarafi Market, Kandahar City, Kandahar District, Kandahar Province, Afghanistan **g)** Branch Office 8: Lakri City, Helmand Province, Afghanistan **h)** Branch Office 9: Gerd-e-Jangal, Chaghi District, Baluchistan Province, Pakistan **i)** Branch Office 10: Chaghi, Chaghi District, Baluchistan Province, Pakistan **j)** Branch Office 11: Aziz Market, in front of Azizi Bank, Waish Border, Spin Boldak District, Kandahar Province, Afghanistan **Listed on:** 29 Jun. 2012 **Other information:** Roshan Money Exchange stores and transfers funds to support Taliban military operations and narcotics trade in Afghanistan.

In accordance with paragraph 13 of resolution 1988 (2011), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1988/narrative.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the list of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1988/list.shtml>. The 1988 List is available in HTML, PDF and XML format.

This is the ninth update of the List in 2012.

2 July 2012



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

TI.A.162.12. ABDUL SATAR ABDUL MANAN

Date on which the narrative summary became available on the Committee's website: 29 June 2012

Abdul Satar Abdul Manan was listed on 29 June 2012 pursuant to paragraph 3 of resolution 1988 (2011) for "participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" those designated and other individuals, groups, undertakings and entities associated with the Taliban in constituting a threat to the peace, stability and security of Afghanistan.

Additional information:

Abdul Satar Abdul Manan is a co-owner and operator of Haji Khairullah Haji Sattar Money Exchange (HKHS) (TE.H.1.12). Satar and Khairullah Barakzai Khudai Nazar (TI.K.163.12) have co-owned and jointly operated hawalas (informal money remittance services) known as HKHS throughout Afghanistan, Pakistan, and Dubai and managed an HKHS branch in the Afghanistan-Pakistan border region. As of late 2009, Satar and Khairullah had an equal partnership in HKHS. Satar founded HKHS and customers chose to use HKHS in part because of Satar's and Khairullah's well-known names.

Satar has donated thousands of dollars to the Taliban to support Taliban activities in Afghanistan and has distributed funds to the Taliban using his hawala. As of 2010, Satar provided financial assistance to the Taliban, and a Taliban commander and his associates may have transferred thousands of dollars through Satar in support of the insurgency. As of late 2009, Satar hosted senior Taliban members, provided tens of thousands of dollars to aid the Taliban's fight against Coalition Forces in Marjah, Nad'Ali District, Helmand Province, Afghanistan, and helped to transport a Taliban member to Marjah. As of 2008, Satar and Khairullah collected money from donors and distributed the funds to the Taliban using their hawala.

Related listed individuals and entities:

Haji Khairullah Haji Sattar Money Exchange (TE.H.1.12), listed on 29 June 2012
 Khairullah Barakzai Khudai Nazar (TI.K.163.12), listed on 29 June 2012



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

TI.K.163.12. KHAIRULLAH BARAKZAI KHUDAI NAZAR

Date on which the narrative summary became available on the Committee's website: 29 June 2012

Khairullah Barakzai Khudai Nazar was listed on 29 June 2012 pursuant to paragraph 3 of resolution 1988 (2011) for "participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" those designated and other individuals, groups, undertakings and entities associated with the Taliban in constituting a threat to the peace, stability and security of Afghanistan.

Additional information:

Khairullah Barakzai Khudai Nazar is a co-owner and operator of Haji Khairullah Haji Sattar Money Exchange (HKHS) (TE.H.1.12). As of late 2009, Khairullah and Abdul Satar Abdul Manan (TI.A.162.12) had an equal partnership in HKHS. They jointly operated hawalas known as HKHS throughout Afghanistan, Pakistan, and Dubai and managed an HKHS branch in the Afghanistan-Pakistan border region. As of early 2010, Khairullah was the chief of the HKHS branch in Kabul.

As of 2010, Khairullah was a hawaladar for Taliban senior leadership and provided financial assistance to the Taliban. Khairullah, along with his business partner Satar, provided thousands of dollars to the Taliban to support Taliban activities in Afghanistan. As of 2008, Khairullah and Satar collected money from donors and distributed the funds to the Taliban using their hawala.

Related listed individuals and entities:

Haji Khairullah Haji Sattar Money Exchange (TE.H.1.12), listed on 29 June 2012
Abdul Satar Abdul Manan (TI.A.162.12), listed on 29 June 2012



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

TE.H.1.12. HAJI KHAIRULLAH HAJI SATTAR MONEY EXCHANGE

Date on which the narrative summary became available on the Committee's website: 29 June 2012

Haji Khairullah Haji Sattar Money Exchange was listed on 29 June 2012 pursuant to paragraph 3 of resolution 1988 (2011) for "participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" those designated and other individuals, groups, undertakings and entities associated with the Taliban in constituting a threat to the peace, stability and security of Afghanistan.

Additional information:

Haji Khairullah Haji Sattar Money Exchange (HKHS) is co-owned by Abdul Satar Abdul Manan (TI.A.162.12) and Khairullah Barakzai Khudai Nazar (TI.K.163.12). Satar and Khairullah have jointly operated money exchanges throughout Afghanistan, Pakistan, and Dubai, the United Arab Emirates. Taliban leaders have used HKHS to disseminate money to Taliban shadow governors and commanders and to receive hawala (informal money remittance) transfers for the Taliban.

As of 2011, the Taliban leadership transferred money to Taliban commanders in Afghanistan using HKHS. In late 2011, the HKHS branch in Lashkar Gah, Helmand Province, Afghanistan, was used to send money to the Taliban shadow governor for Helmand Province. In mid-2011, a Taliban commander used an HKHS branch in the Afghanistan-Pakistan border region to fund fighters and operations in Afghanistan. After the Taliban deposited a significant amount of cash monthly with this HKHS branch, Taliban commanders could access the funds from any HKHS branch. Taliban personnel used HKHS in 2010 to transfer money to hawalas in Afghanistan where operational commanders could access the funds. As of late 2009, the manager of the HKHS branch in Lashkar Gah oversaw the movement of Taliban funds through HKHS.

Related listed individuals and entities:

Abdul Satar Abdul Manan (TI.A.162.12), listed on 29 June 2012
 Khairullah Barakzai Khudai Nazar (TI.K.163.12), listed on 29 June 2012



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

TE.R.2.12. ROSHAN MONEY EXCHANGE

Date on which the narrative summary became available on the Committee's website: 29 June 2012

Roshan Money Exchange was listed on 29 June 2012 pursuant to paragraph 3 of resolution 1988 (2011) for "participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "otherwise supporting acts or activities of" those designated and other individuals, groups, undertakings and entities associated with the Taliban in constituting a threat to the peace, stability and security of Afghanistan.

Additional information:

Roshan Money Exchange (RMX) stores and transfers funds to support Taliban military operations and the Taliban's role in the Afghan narcotics trade. RMX was one of the primary hawalas (informal money remittance services) used by Taliban officials in Helmand Province as of 2011.

In 2011, a senior Taliban member withdrew hundreds of thousands of dollars from an RMX branch in the Afghanistan-Pakistan border region to distribute to Taliban shadow provincial governors. To fund the Taliban's spring offensive in 2011, the Taliban shadow governor of Helmand Province sent hundreds of thousands of dollars to RMX. Also in 2011, a Taliban member received tens of thousands of dollars from RMX to support military operations. An RMX branch in the Afghanistan-Pakistan border region also held tens of thousands of dollars to be collected by a Taliban commander. In 2010, on behalf of the Taliban shadow governor of Helmand Province, a Taliban member used RMX to send thousands of dollars to the Afghanistan-Pakistan border region.

The RMX branch in Lashkar Gah, Helmand Province, has been used by the Taliban to transfer funds for local operations. In 2011, a Taliban sub-commander transferred tens of thousands of dollars to a Taliban commander through the RMX branch in Lashkar Gah. The Taliban also sent funds to the RMX branch in Lashkar Gah for distribution to Taliban commanders in 2010. Also in 2010, a Taliban member used RMX to send tens of thousands of dollars to Helmand Province and Herat Province, Afghanistan, on behalf of the Taliban shadow governor of Helmand Province.

In 2009, a senior Taliban representative collected hundreds of thousands of dollars from an RMX branch in the Afghanistan-Pakistan border region to finance Taliban military operations in Afghanistan. The money sent to RMX originated in Iran. In 2008, a Taliban leader used RMX to transfer tens of thousands of dollars from Pakistan to Afghanistan.

The Taliban also uses RMX to facilitate its role in the Afghan narcotics trade. As of 2011, Taliban officials, including the shadow governor of Helmand Province, transferred hundreds of thousands of dollars from an RMX branch in the Afghanistan-Pakistan border region to hawalas in Afghanistan for the purchase of narcotics on behalf of Taliban officials. Also in 2011, a Taliban official directed Taliban commanders in Helmand Province to transfer opium proceeds through RMX. One Taliban district chief transferred thousands of dollars from Marjah, Helmand Province, Afghanistan, to an RMX branch in the Afghanistan-Pakistan border region.

Related listed individuals and entities: